

GOVERNMENT OF JAMMU & KASHMIR.  
TOURISM DEPARTMENT  
CIVIL SECRETARIAT, SRINAGAR/JAMMU.

\*\*\*\*\*

NOTIFICATION

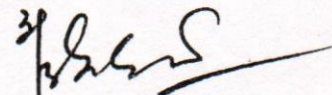
Jammu, the 12<sup>th</sup> March, 2020.

S.O. 97 In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Golf Development and Management Authority Act, 2013 and in supersession of all previous notifications issued on the subject, the Government hereby reconstitutes the **Jammu & Kashmir Golf Development and Management Authority** with the following composition; namely:-

1	Hon'ble Lieutenant Governor.	Chairman
2	Advisor I/C Tourism Department.	Vice-Chairman
3	Chief Secretary.	Member
4	Administrative Secretary, Finance Department.	Member
5	Director General of Police.	Member
6	Principal Secretary to the Hon'ble Lieutenant Governor.	Member
7	Administrative Secretary, Planning, Development & Monitoring Department.	Member
8	Administrative Secretary, Tourism Department.	Member
9	Director Tourism, Kashmir.	Member
10	Director Tourism, Jammu.	Member
11	Managing Director-cum-Chief Executive Officer, J&K Golf Development & Management Authority.	Member Secretary
12	Three Non-Official Members having experience in Golf to be nominated by the Chairman.	Member

The aforesaid members shall hold office for a period of (02) two years from the date of issuance of this notification.

By order of the Government of Jammu and Kashmir.

  
(Zubair Ahmad), KAS  
Secretary to the Government.

No. TSM/Genl-55/2009-PF.

Dated: 12 /03/2020.

Copy to the:-

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor.
4. All Principal Secretaries to the Government.
5. All Commissioner/Secretaries to the Government.
6. Joint Secretary, (J&K), Ministry of Home Affairs, Government of India.
7. All Head of the Departments.
8. Divisional Commissioner, Jammu/Kashmir.
9. Director Tourism, Jammu/Kashmir.
10. Director, Archives, Archaeology & Museums, J&K.
11. Managing Director-cum-CEO, J&K Golf Development & Management Authority.
12. General Manager, Government Press for publication in Government Gazette.
13. Private Secretary to Advisor (S) to the Hon'ble Lieutenant Governor.
14. Private Secretary to the Chief Secretary.
15. Private Secretary to Secretary to the Government, Tourism Department.
16. Stock file.